## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

Mr. Kiran R. Ganatra

V/s.

M/s. E-Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Ashish Kamas Counsel

2. Ner. Durgaprasad Rojani Advilb

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Respl

3. Savah Thanawala Adv for Appellant

i/b Dhrune Liladhan

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ORDER
Company Appeal No. 5/58,59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 27.2.2018.

Sd/-V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)